Secondary Education (CBSE) has made it mandatory for schools to obtain certificates from health authorities before granting affiliation to a school.

Drought in Karnataka

- *411. DR. PRABHAKAR KORE : Will the Minister of AGRICULTURE be pleased to state:
- (a) whether Government is aware of the fact that several States in the country, including Karnataka, are severely affected by drought;
 - (b) if so, the details thereof;
- (c) whether Centre has extended any financial assistance to the drought affected States;
- (d) if so, the details of financial assistance provided to Karnataka and other drought affected States in the country; and
 - (e) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) and (b) During 2011-12, only two States namely Karnataka and Andhra Pradesh, were reported to be affected by drought. Districts declared as drought affected by the State Governments are as under:-

Karnataka (23 Districts)

Ramnagar, Kolar, Chikkaballapura, Tumkur, Chitradurga, Chamarajanagar, Mysore, Mandya, Bellary, Koppal, Raichure, Gulburga, Yadgiri, Bidar, Bagalkote, Bijapur, Gadag, Dharwad, Hasan, Chikkamagalur, Belgaum, Davangere and Haveri.

Andhra Pradesh (22 Districts)

Mahabubnagar, Ananthapur, Nalgonda, Karimnagar, Prakasam, Kurnool, Adilabad, Warangal, YSR Kadapa, Chittoor, Medak, Khammam, Guntur, Rangareddy, Krishna, Visakhapatnam, Srikakulam, West Godavari, East Godavari, Vizianagaram, Nizamabad and SPSR Nellore.

(c) to (e) Government of India approved an assistance of Rs. 186.68 crores to Karnataka and Rs.706.15 crores to Andhra Pradesh from National Disaster Response Fund (NDRF) subject to the adjustment of 75% of balance available in the State Disaster Response Fund (SDRF) account for the instant calamities. Sanction of Rs.8.00 crore from Special Component of National Rural Drinking Water Programme (NRDWP) has also been made to Andhra Pradesh for repair of damaged drinking water supply works.